

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following postings & transfers are being made in official exigency with immediate effect:-

S. No.	Name & Employee Code of the Official	From	To
1	Rajeev Jha S/o Sh. Chun Chun Jha EC: 90212	Desg:Peon Role:Peon Posting: Sh. Mohd. Farrukh, Spl. Judge (POCSO)/05 Dist.: Central, THC, Delhi	Desg:Peon Role:Orderly Posting: Sh. Dharamender Rana, ASJ-2 Dist.: New Delhi Patiala House Courts, Delhi.
2	Satyanam S/o Late Sh. Khushi Ram EC:10533	Desg:Peon Role:Peon Posting: Office Pool, Admin- III Dist.: Central, THC, Delhi.	Desg: Peon Role: Orderly Posting: Sh. Mohd. Farrukh, Spl. Judge (POCSO)/05 Dist.: Central, THC, Delhi.
3	Kishan Kandwal S/o Sh. Govind Ram EC : 11072	Desg.: Orderly Role : Orderly Posting: Sh. Dharminder Singh, Ld. ACJ-CCJ-ARC, Dist.: South Saket Courts, New Delhi	Desg: Peon Role : Orderly Posting: Ms. Ekta Gauba Mann, Ld. CMM, Dist.:East KKD, Courts, Delhi
4	Rakesh Singh S/o Sh. Karan Singh EC: 10588	Desg:Peon Role:Orderly Posting: Sh. Manoj Kumar, Ld. MM-06 Dist.: Central, THC, Delhi.	Desg:Peon Role:Orderly Posting: Sh. Prashant Sharma, ADJ-05, Dist.: West
5	Nandan Singh Sangela S/o Sh. Prem Singh EC: 10839	Desg:Peon Role:Orderly Posting: Sh. Virendra Kumar Goyal, Dist. Judge (Commercial)-1 Dist.: West (Vacant Court)	Desg:Peon Role:Orderly Posting: Sh. Lovleen, Ld. ADJ-9, Dist.: Central, THC, Delhi.
6	Roshni W/o Late Sh. Sanjay Kumar	Desg:Peon Role:Orderly Posting: Office Pool, Admn- III, Dist.: Central, THC, Delhi	Desg:Peon Role:Orderly Posting: Ms. Geetanjali, ADJ- 03 Dist.: Central, THC, Delhi.

9

7	Ashok Kumar S/o Sh. Karambir Singh EC:11048	Desg:Peon Role:Orderly Posting: Admn.I, Dist.: North, Rohini Courts, Delhi.	Desg:Peon Role:Orderly Posting: Sh. Manish Khurana, Ld. ASJ-01 Dist. : North, Rohini Courts, Delhi.
8	Dinesh Kumar S/o Sh. Ram Kishan EC.: 11115	Desg:Peon Role:Orderly Posting: Sh. Chandra Bose, Ld. ASJ-03 Dist.: North, Rohini Courts, Delhi. (Vacant Court)	Desg:Peon Role:Orderly Posting: Ms. Vandana, Ld. ASJ-05 Dist. : North, Rohini Courts, Delhi.
9	Anuj Kumar S/o Sh. Kripal Singh DOJ: 28.01.2020	Desg: Peon Role : Peon Posting: Office Pool, Admin- III Dist.: Central , THC, Delhi.	Desg: Peon Role : Orderly Posting: Sh. Vijay Kumar Jha, Ld. ADJ-02, Dist.:East KKD, Courts, Delhi
10	Paramvir Singh Gulia S/o Sh. Jai Pal Singh Gulia EC: 42929818	Desg.: Peon Role : Orderly Posting: Sh. Ravinder Singh, Ld. MM-01, Dist.: South-West Dwarka Courts, Delhi	Desg: Peon Role: Orderly Posting: Sh. Ravinder Singh, Ld. Joint Director, Delhi Judicial Academy, Dwarka, Delhi (in diverted capacity) .
11	Rakesh Kumar S/To Sh. Basant Lal EC:10967	Desg: Peon Role: Orderly Posting: Sh. Virendra Kumar Goyal, Dist. Judge (Commercial)-1 Dist.: West, THC, Delhi (Vacant Court)	Desg: Peon Role: Orderly Posting: Ms. Shivali Sharma, Ld. ADJ-03 Dist.: West
12	Hunny Philip S/o Sh. Deepak Philip EC:92093	Desg: Peon Role : Peon Posting: Office Pool, Admin- III Dist.: Central , THC, Delhi.	Desg.: Orderly Role : Orderly Posting: Sh. Dharminder Singh, Ld. ACJ-CCJ-ARC, Dist.: South Saket Courts, New Delhi.
13	Sunil Kumar S/o Sh. Ishwar Singh EC: 90247	Desg: Safai-karamchari Role :Safai-karamchari Posting: Delhi Judicial Academy, Dwarka, Delhi Diverted capacity	Desg: Safai-karamchari Role : Peon Posting: R & I Branch, Dist.: Central , THC, Delhi.

14	Ram Ayodhya Shah S/o Sh. Shatrughan EC:90992	Desg: Orderly Role : Orderly Posting: Sh. Virender Kumar Bansal, Judge Family Courts, Dist.: Central , THC, Delhi (Vacant court)	Desg: Orderly Role : Orderly Posting: Sh. Virender Kumar Bansal, Ld. Director (Administration), Delhi Judicial Academy, Dwarka, Delhi (on diverted capacity)
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1. Earlier order no.8472-8592/Admin-III/Central/P&T/2020 dated 01.02.2020 issued by this office in respect of Sh. Siddharth Kumar Kheralia, Peon mentioned at serial no. 17 stand cancelled. It is clarified here that the staff given to Delhi Judicial Academy on Diverted Capacity shall report to DJA (Admn.)

2. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

GIRISH KATHPALIA
24.2.20

(GIRISH KATHPALIA)
DISTRICT & SESSIONS JUDGE (HQs)
Delhi

12664-754

No. ADMIN-III /Central/P&T/2020 Dated. Delhi the..... **24 FEB 2020**

Copy forwarded for information and necessary action to:-

1. The District & Sessions Judge, Central/ West/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East/South-West/Rouse Avenue, Delhi/New Delhi.
2. The Chairperson, Delhi Judicial Academy, Dwarka, Delhi.
3. PS. Office, Ld. District & Sessions Judge, HQs/West/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East/South-West/Rouse Avenue, Delhi/New Delhi.
4. Administrative Officer (Judicial), O/o the D&SJ, Central West/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East/South-West/Rouse Avenue, Delhi/New Delhi to submit the compliance report of the order within three days.
5. The Accounts Officer /Assistant Accounts Officer, Accounts Branch, Central/ West/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East/South-West/Rouse Avenue, Delhi/New Delhi.
6. Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari Courts, Delhi.
7. Dealing Officials, Leave Seat, Central/ West/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East/South-West/Rouse Avenue, Delhi/New Delhi.
8. Dealing Officials, Accounts Branch, Central/ West/New Delhi/North/North-West/East/North-East/Shahdara/South/South-East/South-West/Rouse Avenue, Delhi/New Delhi.
9. The Officers/Officials concerned.
10. Dealing Official, Layers/ACR Cell, Central District, Tis Hazari Courts, Delhi
11. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi.

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